

(ग) जी, नहीं। चूंकि औषध नीति, 1986 और डी.पी.सी.ओ., 1987 विद्यमान हैं, अतः किसी कंपनी द्वारा लाभ उठाने का प्रश्न ही नहीं उठता।

Implementation of Kadaknochi Project

122. SHRI S. MADHAVAN: Will the PRIME MINISTER be pleased to state:

(a) what steps Government have taken to implement the new project at Kudiraimozhi in Tamil Nadu by the Indian Rare Earths Limited;

(b) whether the pre-feasibility reports were approved by Government Of India;

(c) whether the mine plan was approved by the Atomic Minerals Division; and

(d) what are the reasons for the delay in implementation of the project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) A source of Ilmenite has been identified at Kudiraimozhi in Tamil Nadu by Atomic Minerals Division. It could be a possible area for mining in the future.

(b) & (c) The possibility of starting a mining operation in association with Tamil Nadu Industrial Development Corporation (TIDCO) along with Indian Rare Earth Ltd. is under consideration.

(d) World market for Ilmenite is depressed at present. There are enough stocks of Ilmenite in Kerala and Orissa. Unless the economic feasibility is well proven, it is not prudent to start the mining operations.

Production of Uranium Five Year Plan

123. SHRI KRTSHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that due to drastic cut in the production of Uranium the country's progress in the nuclear field is likely to suffer during the Eighth Five Year Plan period;

(b) whether Government have since contemplated any concrete steps to boost the production of Uranium in the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM) (a) The production of Uranium stocks in hand are sufficient to meet the requirements of Uranium for the planned nuclear power programme for the next 10 years.

(b) and (c) The Government is continuing its efforts in exploration and identification of new sources of uranium for economic recovery. A new source has been identified at Domiasiat in Meghalaya and exploratory mining is being done to establish commercial viability of this source.

Generation of atomic energy during Fifth Five Year Plan

124. SHRI VITHALRAO MADHAV RAO JADHAV:

SHRI SURENDER SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what is the total energy generation by means of atomic energy during the Eighth Five Year Plan;

(b) what is the difference in generation cost in atomic energy, hydro and thermal power generation;

(c) how many atomic power reactors are proposed to be established with Soviet collaboration; and

(d) what is the status of the agreement at present after cracking down previous Soviet Union?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) During the 8th Five Year Plan (1992-1997), it is estimated that 45000 Million Units (MUs) of electricity will be generated through nuclear power sources in the country.

(b) Information in this regard is being collected and will be laid on the Table of the House.

(c) and (d) Two reactors each with a capacity of 1000 MWe were proposed to set up as per the Inter-Governmental Agreement (IGA) between USSR and India signed in November, 1988. However, recent developments in the erst-while USSR have introduced uncertainties.

Power generation target by 2000 AD

125. SHRI VITHALRAO MADHAV-
RAO JADHAV:

SHRI SURENDER SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any change in the target of 10000 MW of power generation by means of atomic energy by 2000 A.D. as was originally planned by late Prime Minister Shri Rajiv Gandhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) The target of generating 10,000 MWe

through nuclear power has not been changed. However, owing to severe constraints in the availability of funds, the achievement date will extend beyond 2,000 A.D.

(b) The Department of Atomic Energy (DAE) is now planning an installed nuclear power capacity of 5,700 MWe by the turn of the century. The pace of the original programme has been slowed down; primarily on account of budgetary resource constraints. NPCTL is examining alternative possibilities of raising funds for accelerating the programme.

Allotment of different kinds of fertilisers

126 SHRI NYODEK YONGGAM:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have made any allotment of different kinds of fertilisers like Urea, Potash, MOP, DAP, SSP and Rock Phosphate etc. to Arunachal Pradesh during 1990-91 and 1992 so far;

(b) if so, the details thereof;

(c) whether such allocation is directly collected by the State Government from the Central Depot or by the authorised agents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI CHINTA MOHAN): (a) Yes Sir.

(b) The ECA allocation of different kinds of fertilisers to Arunachal Pradesh